

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
STARRED QUESTION NO. 204
TO BE ANSWERED ON 4TH AUGUST, 2015

DISTRIBUTION OF FOODGRAINS

*204. SHRI NIMMALA KRISTAPPA:
SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the subsidised/free foodgrains are distributed to the poor particularly to the weaker section of the society through the Public Distribution System (PDS);

(b) if so, the details thereof indicating the number of Below Poverty Line families along with the quantum of various items allocated and actually distributed during each of the last three years and the current year, category and State-wise;

(c) whether the allocation of some States have been reduced recently, if so, the details thereof and the reasons therefor;

(d) whether requests have been received from the States for restoration/additional allocation, if so, the details thereof and the response of the Government thereto, State-wise; and

(e) whether incidents of blackmarketing/irregularities in PDS have been reported during the said period, if so, the details thereof and corrective steps taken thereon?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE STARRED QUESTION NUMBER *204 DUE FOR ANSWER ON 04.08.2015 IN THE LOK SABHA.

(a): Government of India allocates foodgrains (rice and wheat) under Targeted Public Distribution System (TPDS), to States and Union Territories (UTs) for distribution to 6.52 crore accepted number of Below Poverty Line (BPL) families, which includes 2.42 crore Antyodaya Anna Yojana (AAY) families @ 35 kg per family per month at the Central Issue Price (CIP) of Rs. 3/- per kg for rice and Rs. 2/- per kg for wheat for AAY families and Rs. 5.65 per kg for rice and Rs. 4.15 per kg for wheat for BPL families.

National Food Security Act, 2013 notified on 10.09.2013 inter alia provides for coverage of upto 75% of the rural population and upto 50% of the urban population of the country for receiving 5 kg. of foodgrains at subsidized prices of Rs. 3/2/1 for rice, wheat and coarse grains respectively per persons per month under TPDS. The existing AAY households will however continue to receive 35 kg. of foodgrains per households per month.

(b): The statement indicating State-wise accepted number of BPL families is at Annex-I. The allocation and offtake details in respect of BPL (including AAY) for the last three years and current year (item-wise and state-wise) are at Annex-II to V.

(c): There has been no reduction in the allocation of foodgrains to the States/UTs under TPDS.

(d): Requests have been received from the States /UTs for additional/higher allocation of foodgrains under TPDS on account of increase in population, etc. Government has enacted NFSA under which allocation of foodgrains is based on 2011 population census at highly subsidized Central Issue Prices (CIP). The States/UTs which have not implemented the Act so far are allocated foodgrains under existing TPDS which is based on 2000 population estimates and have been allocated additional foodgrains as per the statement mentioned against point (b) above.

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(e): There have been complaints about irregularities including blackmarketing, etc. in the functioning of the Targeted Public Distribution System (TPDS) in some States/regions in the country. TPDS is operated under the joint responsibility of the Central and the State/Union Territory (UT) Governments wherein the operational responsibilities for implementation of TPDS within the State/UT rest with the State/UT Governments concerned. Therefore, as and when complaints are received by the Government from individuals and organizations as well as through press reports, these are referred to the State/UT Governments concerned, if required, for inquiry and appropriate action. A State/UT-wise statement indicating number of such complaints received during the last three years and current year is at Annex - VI.

The Public Distribution System (Control) Order, 2001 notified on 31.08.2001 mandates the State / UT Governments to carry out all required action to ensure smooth functioning of TPDS. Under the said Order, the State / UT Governments are responsible for implementing TPDS and competent to take action against those indulging in malpractices in TPDS by invoking provisions of clauses 8 & 9 of the said Order. An offence committed in violation of the provisions of this Order is liable for penal action under the Essential Commodities Act, 1955. The PDS (C) Order, 2001 has been superseded by the TPDS (C) Order, 2015 notified on 20.03.2015 in consonance with NFSA, 2013. The provisions of the PDS (C) Order, 2001 shall be effective in States/UTs which have not implemented the NFSA or are implementing it only in part. Both the Orders empower State/UT Governments to take punitive action in case of contravention of relevant provisions of these Orders. State/UT-wise details regarding action taken under clauses 8 & 9 of the PDS (Control) Order, 2001 during the last three years and current year is at Annex -VII.

Strengthening and streamlining of TPDS is a continuous endeavour. To improve functioning of TPDS, Government has been regularly issuing advisories and holding meetings, conferences, etc. wherein State/UT Governments are requested for review of lists of beneficiaries, improving the offtake of allocated foodgrains, ensuring timely availability of foodgrains at Fair price Shops (FPSs), greater transparency in functioning of TPDS, improved monitoring and vigilance at various levels, improving the viability of FPS operations, etc. The NFSA, 2013 also contains measures for reforms in TPDS, to be undertaken progressively by the Central and State/UT Governments. These reforms inter alia include door-step delivery of foodgrains at the FPS, application of information and communication technology tools including end to end computerisation, preference to public institutions/bodies in licensing of FPSs, etc.

ANNEX -I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA STARRED QUESTION NO. 204 DUE FOR ANSWER ON 4.8.2015

**Statement indicating number of Below Poverty Line (BPL) families
(In lakh)**

S.No.	States/UTs	Accepted No. of BPL families
1	Andhra Pradesh*	40.63
2	Arunachal Pradesh	0.99
3	Assam	18.36
4	Bihar	65.23
5	Chhattisgarh	18.75
6	Delhi	4.09
7	Goa	0.48
8	Gujarat	21.20
9	Haryana	7.89
10	Himachal Pradesh	5.14
11	Jammu & Kashmir	7.36
12	Jharkhand	23.94
13	Karnataka	31.29
14	Kerala	15.54
15	Madhya Pradesh	41.25
16	Maharashtra	65.34
17	Manipur	1.66
18	Meghalaya	1.83
19	Mizoram	0.68
20	Nagaland	1.24
21	Odisha	32.98
22	Punjab	4.68
23	Rajasthan	24.31
24	Sikkim	0.43
25	Tamil Nadu	48.63
26	Tripura	2.95
27	Uttar Pradesh	106.79
28	Uttarakhand	4.98
29	West Bengal	51.79
30	Andaman & Nicobar Islands	0.28
31	Chandigarh	0.23
32	Dadra & Nagar Haveli	0.18
33	Daman & Diu	0.04
34	Lakshadweep	0.03
35	Puducherry	0.84
	Total	652.03

* Including State of Telangana

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA STARRED QUESTION NO. 204 DUE FOR ANSWER ON 4.8.2015

Allocation and Offtake of Rice under TPDS from 2012-13 to 2015-16 (upto July, 2015) for BPL and AAY category

(in thousand tons)

SL.NO	STATES/UTs	2012-13				2013-14*				2014-15*				2015-16*			
		ALLOTMENT		OFFTAKE		ALLOTMENT		OFFTAKE		ALLOTMENT		OFFTAKE		ALLOTMENT		OFFTAKE	
		BPL	AAY	BPL	AAY	BPL	AAY/ NFSA (Priority)	BPL	AAY/ NFSA (Priority)	BPL	AAY/ NFSA (Priority)	BPL	AAY/ NFSA (Priority)	BPL	AAY/ NFSA (Priority)	BPL	AAY/ NFSA (Priority)
1	Andhra Pradesh	1052.088	654.288	1054.230	643.499	1052.088	654.288	823.983	526.656	723.201	449.754	495.880	325.898	204.524	127.192	153.547	110.969
2	Arunachal Pradesh	22.452	15.972	22.288	15.845	23.988	15.972	23.906	15.734	25.524	15.972	24.929	15.771	8.508	5.324	8.625	5.336
3	Assam	475.224	295.692	471.387	293.585	475.224	295.692	472.071	294.008	475.224	295.692	464.680	291.488	158.408	98.564	161.409	99.276
4	Bihar(NFSA)	1253.808	630.252	1036.121	602.433	1149.324	823.476	1196.597	634.300	0.000	2948.940	7.003	2014.856	0.000	982.980	0.000	250.446
5	Chhatisgarh(NFSA)	427.932	301.944	430.135	301.944	320.949	549.177	356.610	467.144	0.000	1337.466	0.000	1329.701	0.000	461.352	0.000	461.352
6	Delhi(NFSA)	33.180	18.024	32.747	12.852	16.590	31.588	13.849	25.779	0.000	47.750	0.000	49.726	0.000	26.426	0.000	27.760
7	Goa	5.532	6.108	5.567	6.108	5.532	6.108	5.495	6.108	5.532	6.108	5.047	5.599	1.844	2.036	2.029	2.216
8	Gujarat	173.844	155.604	173.867	149.828	173.844	155.604	170.300	156.289	180.708	145.668	186.652	145.131	59.072	49.720	59.105	50.584
9	Haryana(NFSA)	0.000	0.000	0.000	0.000	0.000	0.000	0.000	4.333	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
10	Himachal Pradesh(NFSA)	57.084	35.436	56.021	35.332	28.542	56.088	24.774	54.948	0.000	76.740	0.000	75.027	0.000	25.580	0.000	25.429
11	Jammu & Kashmir	151.524	86.244	154.112	86.984	151.524	86.244	151.009	86.618	151.524	86.244	133.098	77.219	50.508	28.748	55.129	32.419
12	Jharkhand	619.968	385.524	591.601	370.771	619.968	385.524	613.287	384.030	619.968	385.524	568.021	356.653	206.656	128.508	199.817	123.711
13	Karnataka(NFSA)	691.392	394.956	674.213	359.755	518.544	834.953	556.332	881.460	0.000	2422.132	0.000	2183.959	0.000	712.403	0.000	734.297
14	Kerala	318.792	250.260	317.998	250.045	318.792	250.260	320.119	256.566	318.792	250.260	308.686	243.433	106.264	83.420	106.733	84.976
15	Madhya Pradesh(NFSA)	213.648	104.064	337.503	116.298	195.844	142.301	218.711	87.472	0.000	763.298	0.000	713.283	0.000	280.224	0.000	280.123
16	Maharashtra(NFSA)	824.076	510.180	781.895	479.168	685.246	755.906	719.456	677.099	0.000	1986.999	0.000	1774.711	0.000	673.700	0.000	613.931
17	Manipur	41.736	26.724	42.159	26.704	41.736	26.724	41.274	26.477	41.736	26.724	41.923	26.724	13.912	8.908	13.912	8.908
18	Meghalaya	47.376	29.484	47.376	29.421	47.376	29.484	47.377	29.485	47.376	29.484	47.377	29.484	15.792	9.828	15.792	9.828
19	Mizoram	17.640	10.920	16.790	10.170	17.640	10.920	16.640	10.120	17.640	10.920	16.015	9.722	5.880	3.640	6.573	4.288
20	Nagaland	25.908	16.056	28.331	18.320	29.010	18.012	28.335	16.572	26.942	16.708	29.883	18.552	8.636	5.352	9.447	5.867
21	Odisha	1165.572	531.120	1171.597	518.381	1167.942	528.750	1161.373	540.173	1170.288	526.404	1176.760	529.844	390.056	175.508	389.040	174.120
22	Punjab(NFSA)	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
23	Rajasthan(NFSA)	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
24	Sikkim	11.304	6.936	12.202	6.907	11.304	6.936	11.361	7.372	11.304	6.936	10.362	6.448	3.768	2.312	3.774	2.312
25	Tamil Nadu	1259.232	783.144	1277.845	779.930	1259.232	783.144	1276.043	798.121	1259.232	783.144	1015.528	741.524	419.744	261.048	426.454	260.813
26	Telangana									328.887	204.534	142.946	81.719	146.172	90.904	44.206	13.990
27	Tripura	76.380	47.520	74.451	47.846	76.380	47.520	76.457	46.358	76.380	47.520	76.380	46.857	25.460	15.840	24.697	15.840
28	Uttar Pradesh	1567.356	1153.608	1575.756	1130.895	1567.236	1153.752	1578.090	1149.688	1567.236	1153.752	1443.099	1057.154	522.412	384.584	523.646	385.095
29	Uttarakhand	85.452	56.220	85.796	56.003	85.452	56.220	87.575	53.164	85.452	56.220	96.903	69.369	28.484	18.740	35.748	18.302
30	West Bengal (NFSA)	956.484	349.092	985.273	344.140	956.484	349.092	917.363	319.106	956.484	349.092	1077.074	326.519	302.627	146.061	345.467	118.645
31	A&N Islands	4.608	1.548	2.420	0.690	4.608	1.728	4.472	0.839	3.690	1.566	2.848	1.136	1.128	0.500	1.001	0.428
32	Chandigarh(NFSA)	3.228	0.624	3.228	0.135	2.690	0.990	2.690	0.540	0.000	5.239	0.000	4.252	0.000	1.968	0.000	1.402
33	D&N Haveli	4.740	2.040	4.746	2.040	4.740	2.040	5.321	2.359	4.740	2.040	4.920	2.555	1.580	0.680	1.921	0.844
34	Damen& DIU	0.960	0.576	0.934	0.613	0.960	0.576	0.250	0.071	0.960	0.576	0.786	0.288	0.320	0.192	0.050	0.014
35	Lakshadweep	0.756	0.504	0.742	0.504	0.756	0.504	0.770	0.000	0.756	0.504	0.756	1.008	0.252	0.168	0.000	0.000
36	Puducherry	21.564	13.548	20.348	12.128	21.564	13.548	12.908	9.796	21.564	13.548	1.145	4.551	7.188	4.516	0.796	1.867
	TOTAL	11610.840	6874.212	11489.679	6709.274	11031.109	8073.121	10934.798	7568.785	8121.140	14453.458	7378.701	12560.161	2689.195	4816.926	2588.918	3925.388

* Since NFSA has been implemented w.e.f. 5.7.2013 in which Wheat is priced at Rs. 2/kg and Rice at Rs. 3/kg. The allocation and offtake figures for NFSA (Priority) and AAY have been clubbed together.

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Allocation and Offtake of Wheat under TPDS from 2012-13 to 2015-16 (upto July, 2015) for BPL and AAY category

(in thousand tons)

SL.NO	STATES/UTs	2012-13				2013-14*				2014-15*				2015-16*			
		ALLOTMENT		OFFTAKE		ALLOTMENT		OFFTAKE		ALLOTMENT		OFFTAKE		ALLOTMENT		OFFTAKE	
		BPL	AAY	BPL	AAY	BPL	AA/ NFSA (Priority)	BPL	AA/ NFSA (Priority)	BPL	AA/ NFSA (Priority)	BPL	AA/ NFSA (Priority)	BPL	AA/ NFSA (Priority)	BPL	AA/ NFSA (Priority)
1	Andhra Pradesh	0.000	0.000	0.050	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.040	0.013	0.000	0.000	0.000	0.000
2	Arunachal Pradesh	3.072	0.000	2.733	0.000	1.536	0.000	2.155	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
3	Assam	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
4	Bihar(NFSA)	435.564	420.168	410.247	409.624	399.267	548.984	418.777	423.598	0.000	1965.960	4.579	1911.541	0.000	655.320	0.000	729.594
5	Chhatisgarh(NFSA)	57.756	0.000	51.556	0.000	43.317	0.000	48.506	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
6	Delhi(NFSA)	75.516	45.060	79.010	32.332	37.758	103.632	35.664	84.507	0.000	172.941	0.000	184.373	0.000	101.225	0.000	107.158
7	Goa	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
8	Gujarat	376.524	184.476	341.263	168.057	376.524	184.476	389.986	195.531	391.380	172.692	381.014	163.956	128.980	59.044	123.127	59.030
9	Haryana(NFSA)	208.572	122.820	217.032	121.430	86.905	368.674	81.418	308.161	0.000	795.000	0.000	732.473	0.000	265.000	0.000	280.701
10	Himachal Pradesh(NFSA)	76.056	47.304	73.261	47.746	38.028	78.258	31.164	75.547	0.000	109.212	0.000	105.678	0.000	36.404	0.000	36.425
11	Jammu & Kashmir	50.172	21.144	48.278	20.674	50.172	21.144	47.612	21.027	50.172	21.144	46.531	19.134	16.724	7.048	18.954	7.898
12	Jharkhand	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
13	Karnataka(NFSA)	145.068	82.860	144.954	74.205	108.801	142.495	105.020	116.947	0.000	120.525	0.000	129.137	0.000	157.209	0.000	116.822
14	Kerala	83.556	0.000	82.478	0.000	83.556	0.000	84.124	1.846	83.556	0.000	82.453	0.000	27.852	0.000	27.641	0.000
15	Madhya Pradesh(NFSA)	854.478	560.196	1626.865	697.806	783.354	701.147	1052.348	533.087	0.000	2430.949	0.000	2198.098	0.000	840.668	0.000	586.739
16	Maharashtra(NFSA)	885.348	524.700	828.574	470.290	735.900	860.134	756.226	742.802	0.000	2540.493	0.000	2270.813	0.000	861.364	0.000	778.770
17	Manipur	1.272	0.000	1.272	0.000	1.272	0.000	1.271	0.000	1.272	0.000	1.271	0.000	0.424	0.000	0.333	0.000
18	Meghalaya	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
19	Mizoram	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
20	Nagaland	6.204	3.912	6.720	4.238	3.102	1.956	3.619	2.282	5.170	3.260	4.653	2.934	2.068	1.304	2.068	1.304
21	Odisha	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
22	Punjab(NFSA)	121.176	75.360	105.557	51.001	80.784	279.300	77.442	265.726	0.000	870.120	0.000	191.434	0.000	290.040	0.000	32.035
23	Rajasthan(NFSA)	629.532	391.488	622.776	382.423	314.766	1591.530	313.274	1519.460	0.000	2791.572	0.000	2723.600	0.000	930.524	0.000	888.076
24	Sikkim	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
25	Tamil Nadu	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.365	0.000	0.000	0.000	0.000	0.044
26	Telangana	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
27	Tripura	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
28	Uttar Pradesh	1198.344	565.872	1216.526	567.194	1198.248	565.944	1198.347	569.140	1198.248	565.944	1087.752	520.924	399.416	188.648	402.399	188.952
29	Uttarakhand	43.536	23.964	43.365	23.684	43.536	23.964	43.269	23.589	43.536	23.964	39.016	33.697	14.512	7.988	15.244	7.976
30	West Bengal (NFSA)	597.096	272.592	568.237	235.364	597.096	272.592	580.080	227.925	597.096	272.592	584.953	233.137	199.032	153.035	191.523	99.097
31	A&N Islands	0.732	0.252	0.281	0.071	0.732	0.282	0.720	0.138	0.588	0.252	0.410	0.953	0.180	0.080	0.146	0.068
32	Chandigarh(NFSA)	0.528	0.000	0.484	0.000	0.440	0.705	0.352	0.705	0.000	7.857	0.000	6.346	0.000	2.948	0.000	2.537
33	D&N Haveli	0.288	0.156	0.290	0.180	0.288	0.156	0.353	0.171	0.288	0.156	0.319	0.165	0.096	0.052	0.111	0.058
34	Damen& DIU	0.084	0.060	0.163	0.051	0.084	0.060	0.018	0.030	0.084	0.060	0.051	0.048	0.028	0.020	0.033	0.021
35	Lakshadweep	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
36	Puducherry	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
	TOTAL	5850.474	3342.384	6471.972	3306.370	4985.466	5745.433	5271.745	5112.219	2371.390	12864.693	2233.407	11428.454	789.312	4557.921	781.579	3923.305

* Since NFSA has been implemented w.e.f. 5.7.2013 in which Wheat is priced at Rs. 2/kg and Rice at Rs. 3/kg. The allocation and offtake figures for NFSA (Priority) and AAY have been clubbed together.

STATEMENT SHOWING ADDITIONAL BPL ALLOCATION AND OFFTAKE OF RICE MADE DURING 2012-13 to 2015-16 UNDER TPDS

(IN THOUSAND TONS)

S.No.	STATES/UTS	2012-13				2013-14		2014-15		2015-16	
		BPL Allocation July, 2012		Allocation made to Poorest/ Backward Districts		BPL Allocation 19.9.2013		BPL Allocation 31.3.2014 & 7.7.2014		BPL Allocation 10.4.2015 \$	
		ALLOCATION	OFF TAKE	ALLOCATION	OFF TAKE	ALLOCATION	OFF TAKE	ALLOCATION	OFF TAKE	ALLOCATION	OFF TAKE
1	ANDHRA PRADESH	280.413	244.868	14.244	11.698	280.413	211.705	209.009	148.546	54.512	38.001
2	ARUNACHAL PRADESH	6.010	5.814	0.284	0.118	6.010	0.000	7.307	6.111	2.004	1.769
3	ASSAM	190.794	184.495	26.273	19.739	140.794	97.900	142.828	129.636	46.932	45.879
4	BIHAR	334.120	228.636	416.023	116.795	334.120	171.081	0.000	0.000		
5	CHHATTISGARH	121.061	109.755	298.766	271.156	121.061	0.000	0.000	0.000		
6	DELHI	8.617	0.000	0.000	0.000	8.617	0.000	0.000	0.000		
7	GOA	3.312	3.576	0.000	0.000	3.312	0.000	3.641	2.084	1.104	0.276
8	GUJARAT	96.217	71.826	8.017	5.754	46.217	43.264	135.830	115.514	15.404	15.365
9	HARYANA	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000		
10	HIMACHAL PRADESH	15.210	12.704	4.943	3.523	15.210	0.000	0.000	0.000		
11	JAMMU & KASHMIR	38.160	35.985	10.692	10.693	38.160	0.000	52.675	41.221	12.720	2.326
12	JHARKHAND	165.226	133.165	131.781	108.183	165.226	106.167	181.647	149.255	55.076	38.775
13	KARNATAKA	178.499	178.084	26.013	24.800	178.499	37.674	0.000	0.000		
14	KERALA	217.703	190.876	1.080	1.080	84.978	50.810	112.343	112.379	28.328	28.272
15	MADHYAPRADESH	89.586	0.000	41.323	0.000	89.586	0.000	0.000	0.000		
16	MAHARASHTRA	217.394	118.878	0.000	0.000	217.394	0.000	0.000	0.000		
17	MANIPUR	11.119	11.119	0.374	0.374	11.119	7.970	12.512	12.528	3.708	3.708
18	MEGHALAYA	12.630	12.621	0.000	0.000	12.630	10.602	13.887	13.966	4.212	4.212
19	MIZORAM	4.693	4.643	0.159	0.159	4.693	0.000	5.159	4.659	1.564	1.464
20	NAGALAND	10.905	10.970	0.254	0.254	6.905	0.000	8.995	9.099	2.300	2.299
21	ODISHA	227.615	192.616	204.647	112.241	227.615	137.015	250.237	143.403	75.872	73.665
22	PUNJAB	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000		
23	RAJASTHAN	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000		
24	SIKKIM	2.968	2.967	0.440	0.441	2.968	0.428	3.262	3.261	0.988	0.988
25	TAMIL NADU	471.626	469.854	40.948	39.285	335.626	223.182	368.982	358.603	111.876	109.739
26	TELANGANA							99.273	38.515	38.960	5.956
27	TRIPURA	31.809	32.300	1.746	1.746	20.360	20.363	22.384	22.387	6.788	6.788
28	UTTAR PRADESH	491.509	447.302	90.422	56.899	491.509	39.401	748.864	489.171	163.836	151.012
29	UTTARAKHAND	19.478	18.343	1.155	1.155	19.478	0.000	34.059	0.000	6.492	0.000
30	WEST BENGAL	220.061	212.088	159.651	0.000	220.061	23.112	358.615	174.213	72.156	4.500
31	A&N ISLANDS	1.667	0.667	0.000	0.000	1.667	0.000	2.057	0.000	0.556	0.000
32	CHANDIGARH	1.364	0.455	0.000	0.000	1.364	0.000	0.000	0.000		
33	D&N HAVELI	1.172	0.412	0.000	0.000	1.172	0.022	1.350	1.034	0.392	0.134
34	DAMAN & DIU	0.221	0.153	0.000	0.000	0.221	0.040	0.259	0.207	0.072	0.000
35	LAKSHADWEEP	0.207	0.207	0.000	0.000	0.207	0.000	0.227	0.188	0.068	0.051
36	PONDICHERRY	5.798	3.425	0.000	0.000	5.798	0.000	6.374	0.000	1.932	0.000
	GRAND TOTAL	3078.911 #	2938.804	1479.235	786.093	3092.990	1180.734	2781.776	1975.980	707.852	535.179

\$ Allocation and Offtake is upto July, 2015

The total in certain cases may not add upto the Grand total shown of allocation made to the States due to reallocation made from the unlifted savings within the overall allocations.

Source: Control Room, FCI Hqrs (IISFM / M-10)

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE STARRED QUESTION NO. 204
DUE FOR ANSWER ON 4.8.2015 IN THE LOK SABHA**

STATEMENT SHOWING ADDITIONAL BPL ALLOCATION AND OFFTAKE OF WHEAT MADE DURING 2012-13 to 2015-16 UNDER TPDS

(IN THOUSAND TONS)

S.No	STATES/UTS	2012-13				2013-14		2014-15		2015-16	
		BPL Allocation July, 2012		Allocation made to Poorest/ Backward Districts		BPL Allocation 19.9.2013		BPL Allocation 31.3.2014 & 7.7.2014		BPL Allocation 10.4.2015 \$	
		ALLOCA TION	OFF TAKE	ALLOCA TION	OFF TAKE	ALLOCA TION	OFF TAKE	ALLOCA TION	OFF TAKE	ALLOCA TION	OFF TAKE
1	ANDHRA PRADESH	31.157	24.152	0.000	0.000	31.157	23.374	7.788	7.107	6.056	3.028
2	ARUNACHAL PRADESH	1.582	1.517	0.023	0.000	1.582	0.000	0.396	0.363	0.528	0.103
3	ASSAM	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000		
4	BIHAR	166.093	139.731	179.372	150.416	166.093	85.100	0.000	0.000		
5	CHHATTISGARH	22.723	22.325	8.508	3.946	22.723	0.000	0.000	0.000		
6	DELHI	22.747	0.000	0.000	0.000	22.747	0.000	0.000	0.000		
7	GOA	0.368	0.409	0.000	0.000	0.368	0.000	0.093	0.155	0.124	0.000
8	GUJARAT	225.255	184.208	13.438	7.754	116.355	110.661	29.088	28.841	38.784	37.707
9	HARYANA	60.504	59.606	7.164	3.969	60.504	0.000	0.000	0.000		
10	HIMACHAL PRADESH	24.206	17.743	6.594	4.687	24.206	0.000	0.000	0.000		
11	JAMMU & KASHMIR	18.280	15.721	3.563	3.560	18.280	0.000	4.569	3.741	6.092	0.037
12	JHARKHAND	18.358	0.000	0.000	0.000	18.358	0.000	4.590	0.000	6.120	0.000
13	KARNATAKA	61.447	60.922	5.382	5.382	61.447	12.042	0.000	0.000		
14	KERALA	88.401	73.323	0.152	0.152	34.190	0.200	8.547	8.547	11.396	10.746
15	MADHYAPRADESH	226.738	0.000	165.297	0.000	226.738	1.189	0.000	0.000		
16	MAHARASHTRA	283.665	153.526	0.000	0.000	283.665	0.000	0.000	0.000		
17	MANIPUR	1.611	1.611	0.007	0.000	1.611	1.150	0.402	0.402	0.536	0.402
18	MEGHALAYA	1.403	1.399	0.000	0.000	1.403	1.400	0.351	0.351	0.468	0.468
19	MIZORAM	4.901	4.456	0.000	0.000	0.521	0.000	0.129	0.130	0.172	0.172
20	NAGALAND	6.105	6.105	0.061	0.000	2.605	0.000	0.651	0.651	0.868	0.868
21	ODISHA	25.291	0.000	0.000	0.000	25.291	0.000	6.324	0.000	8.432	0.000
22	PUNJAB	35.888	0.000	1.839	0.000	35.888	0.000	0.000	0.000		
23	RAJASTHAN	186.420	174.464	81.278	81.481	186.420	0.000	0.000	0.000		
24	SIKKIM	0.330	0.330	0.000	0.000	0.330	0.047	0.084	0.046	0.112	0.112
25	TAMIL NADU	37.292	37.292	0.000	0.000	37.292	26.882	9.324	8.864	12.432	12.083
26	TELANGANA								0.000	4.328	1.162
27	TRIPURA	2.262	2.187	0.000	0.000	2.262	2.261	0.567	0.567	0.756	0.756
28	UTTAR PRADESH	327.370	292.940	69.134	40.743	327.370	32.588	81.843	63.116	109.124	103.703
29	UTTARAKHAND	18.710	16.936	0.526	0.526	18.710	0.000	4.677	4.676	6.236	4.557
30	WEST BENGAL	177.091	171.184	99.664	36.713	177.091	62.070	44.274	44.273	58.069	43.765
31	A&N ISLANDS	0.479	0.000	0.000	0.000	0.479	0.000	0.120	0.000	0.160	0.000
32	CHANDIGARH	0.400	0.133	0.000	0.000	0.400	0.000	0.000	0.000		
33	D&N HAVELI	0.210	0.081	0.000	0.000	0.210	0.015	0.054	0.057	0.072	0.022
34	DAMAN & DIU	0.047	0.025	0.000	0.000	0.047	0.008	0.012	0.001	0.016	0.004
35	LAKSHADWEEP	0.023	0.000	0.000	0.000	0.023	0.000	0.006	0.000	0.008	0.000
36	PONDICHERRY	0.644	0.410	0.000	0.000	0.644	0.000	0.162	0.000	0.216	0.220
	GRAND TOTAL	1921.089 #	1462.736	642.002	339.329	1907.010	358.988	204.051	171.888	271.105	219.915

\$ Allocation and Offtake is upto July, 2015

The total in certain cases may not add upto the Grand total shown of allocation made to the States due to reallocation made from the unlifted savings within the overall allocations.

**ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE STARRED QUESTION
NO. 204 DUE FOR ANSWER ON 4.8.2015 IN THE LOK SABHA**

**STATEMENT: COMPLAINTS ON TPDS RECEIVED IN THE DEPARTMENT
FROM INDIVIDUALS, ORGANISATIONS & THROUGH MEDIA REPORTS
ETC FROM 2012 TO 2015 (upto 31.01.2015)**

S. No.	State/UT	2012	2013	2014	2015
1	Andhra Pradesh	-	3	4	1
2	Arunachal Pradesh	-	-	1	-
3	Assam	1	-	5	3
4	Bihar	14	32	55	7
5	Chhattisgarh	1	3	3	1
6	Delhi	22	37	78	8
7	Goa	-	-	-	-
8	Gujarat	3	4	16	1
9	Haryana	5	11	26	5
10	Himachal Pradesh	-	-	-	-
11	J&K	3	-	-	2
12	Jharkhand	4	8	16	1
13	Karnataka	2	6	6	1
14	Kerala	4	1	1	1
15	Madhya Pradesh	6	17	7	2
16	Maharashtra	9	20	25	4
17	Manipur	1	2	1	2
18	Meghalaya	-	1	2	-
19	Mizoram	1	-	-	-
20	Nagaland	-	-	3	-
21	Orissa	3	3	8	1
22	Punjab	5	6	5	-
23	Rajasthan	3	18	31	2
24	Sikkim	-	0	-	-
25	Tamil Nadu	4	9	7	2
26	Telangana	-	-	-	1
27	Uttarakhand	5	2	8	-
28	Uttar Pradesh	72	92	137	14
29	West Bengal	2	7	11	1
30	Chandigarh	-	-	3	-
31	D& N Haveli	-	-	1	-
32	Puducherry	1	-	-	-
TOTAL		171	282	460	60

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA
STARRED QUESTION NO. 204 DUE FOR ANSWER ON 4.8.2015

(As compiled 31.12.2014)

**Statement showing results of action taken by the State/UT Governments under Clauses 8 & 9 of the PDS
(Control) Order, 2001 from January 2011 to December, 2014.**

Sl. No.	Name of the State/UT	Year	Number of inspections	Number of raids conducted	Number of persons arrested/ prosecuted/ convicted	Number of FPS Licenses suspended/ Cancelled/Show cause notices issued/FIR lodged
1	Andhra Pradesh	2011	*	*	*	*
		2012	*	*	*	*
		2013	5450	103	00	66
		2014	*	*	*	*
2	Arunachal Pradesh	2011	21	151	0	01
		2012	0	12	0	00
		2013	*	*	*	*
		2014	*	*	*	*
3	Assam	2011	3361	1454	200	129
		2012	650	258	00	32
		2013	501	162	00	14
		2014	*	*	*	*
4	Bihar	2011	70927	51	49	8926
		2012	73629	101	38	10358
		2013	32698	61	4	3984
		2014	*	*	*	*
5	Chhattisgarh	2011	27503	285	07	215
		2012	3033	253	11	104
		2013	7726	792	64	244
		2014	*	*	*	*
6	Delhi	2011	110	26	09	78
		2012	29	00	00	28
		2013	*	*	*	*
		2014	*	*	*	*
7	Goa	2011	344	00	00	51
		2012	334	00	00	23
		2013	403	02	00	52
		2014	261	11	00	40
8	Gujarat	2011	20005	00	139	316
		2012	15637	00	45	209
		2013	13911	00	87	310
		2014	6146	00	45	172
9	Haryana	2011	*	*	*	*
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
10	Himachal Pradesh	2011	35933	00	08	00
		2012	31109	00	02	00
		2013	21814	00	02	04
		2014	8140	00	00	05
11	Jammu & Kashmir	2011	*	*	*	*
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*

12	Jharkhand	2011	*	*	*	*
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
13	Karnataka	2011	78030	1334	157	162
		2012	64484	784	69	59
		2013	71613	444	94	170
		2014	39239	424	196	263
14	Kerala	2011	43568	4102	06	54
		2012	110840	6760	02	127
		2013	83493	15683	00	139
		2014	92638	22427	02	115
15	Madhya Pradesh	2011	118126	57691	00	4884
		2012	97846	16910	19	2323
		2013	251262	4092	71	4092
		2014	*	*	*	*
16	Maharashtra	2011	45446	5054	116	907
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
17	Manipur	2011	44	00	00	00
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
18	Meghalaya	2011	1288	39	00	18
		2012	992	28	00	06
		2013	729	26	00	03
		2014	153	12	00	01
19	Mizoram	2011	366	340	02	10
		2012	338	223	00	03
		2013	204	107	00	00
		2014	185	119	00	00
20	Nagaland	2011	299	14	00	00
		2012	69	03	00	01
		2013	*	*	*	*
		2014	*	*	*	*
21	Odisha	2011	00	73523	368	2722
		2012	00	31197	131	1229
		2013	00	27740	80	1229
		2014	*	*	*	*
22	Punjab	2011	36462	8844	08	1304
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
23	Rajasthan	2011	00	489	283	00
		2012	00	279	335	00
		2013	00	125	170	00
		2014	*	*	*	*
24	Sikkim	2011	00	00	00	00
		2012	*	*	*	*
		2013	00	00	00	00
		2014	*	*	*	*
25	Tamil Nadu	2011	234103	13779	1290	00
		2012	184677	10290	2340	00
		2013	175705	9196	2008	00
		2014	161944	6347	49	00

26	Tripura	2011	7027	186	42	590
		2012	10676	392	00	780
		2013	10150	671	87	1254
		2014	2211	64	02	73
27	Uttarakhand	2011	8513	4258	27	159
		2012	2953	1477	7	16
		2013	10897	1683	11	101
		2014	2236	00	01	15
28	Uttar Pradesh	2011	44152	11693	653	3523
		2012	76458	19226	976	5302
		2013	9220	00	311	1807
		2014	8226	00	261	1906
29	West Bengal	2011	19378	405	58	1154
		2012	15436	452	01	1213
		2013	17284	302	04	1840
		2014	15343	41	01	993
30	A&N Islands	2011	90	00	03	09
		2012	316	00	00	17
		2013	126	00	00	00
		2014	*	*	*	*
31	Chandigarh	2011	14	03	03	00
		2012	00	00	00	00
		2013	00	00	10	00
		2014	*	*	*	*
32	D&N Haveli	2011	72	40	08	03
		2012	*	*	*	*
		2013	08	02	00	00
		2014	06	02	00	00
33	Daman & Diu	2011	*	*	*	*
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
34	Lakshadweep	2011	00	00	00	00
		2012	00	00	00	00
		2013	*	*	*	*
		2014	*	*	*	*
35	Puducherry	2011	496	615	22	01
		2012	385	770	161	00
		2013	1026	520	49	01
		2014	1593	504	13	00
Total		2011	795678	184376	3458	25216
		2012	689891	89415	4137	21830
		2013	714220	61711	3052	15310
		2014	338321	29951	570	3583
Grand Total= 2011+2012+2013+2014			2538110	365453	11217	65939

* Information not provided